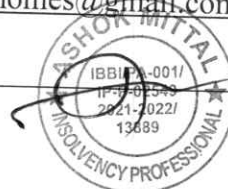


FORM G
INVITATION FOR EXPRESSION OF INTEREST OF
M/S. OZONE HOMES PRIVATE LIMITED
HAVING BUSINESS OF REAL ESTATE

This Form G is issued as an extension of original Form G issued on 22-12-2025.

(Under sub-regulation (1) of Regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	M/s. OZONE HOMES PRIVATE LIMITED CIN: U45200TN2008PTC068589
2. Address of the registered office	Office Address: 63, GN Chetty Road, T Nagar Chennai – 600017, Tamil Nadu
3. URL of website	N.A. – The website is not working.
4. Details of place where majority of fixed assets are located	The majority of the Fixed Assets of the Corporate Debtor are situated in Mumbai, Chennai and Bangalore. In Chennai, there are few unsold flats owned by CD but are attached by Statutory Authority. In Mumbai, there is an ongoing project named as “The Autograph” which was being constructed under Joint Development Agreement. Currently the project is stalled. The Suspended Management has not provided requisite documents pertaining to the same and possession also has not been handed over to the RP by suspended management.
5. Installed capacity of main products/ services	N.A. The corporate debtor has not conducted any business in last year as informed by the suspended management.
6. Quantity and value of main products/ services sold in last financial year	For the FY 2024-25, there is no income of the Corporate Debtor.
7. Number of employees/ workmen	NIL, as informed by the suspended management.
8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at:	For details, please connect to: cirp.ozonehomes@gmail.com



9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	For details, please connect to: cirp.ozonehomes@gmail.com
10.	Last date for receipt of expression of interest	22/01/2026 (Extension of 15 days from the original last date of receipt of Expression of Interest i.e., 07-01-2026)
11.	Date of issue of the provisional list of prospective resolution applicants	02/02/2026 (Extension of 15 days from the original last date of receipt of Expression of Interest i.e., 17-01-2026)
12.	Last date for submission of objections to provisional list	07/02/2026 (Extension of 15 days from the original last date of receipt of Expression of Interest i.e., 22-01-2026)
13.	Date of issue of the final list of prospective resolution applicants	17/02/2026 (Extension of 15 days from the original last date of receipt of Expression of Interest i.e., 01-02-2026)
14.	Date of issue of information memorandum, evaluation matrix, and request for resolution plans for prospective resolution applicants	22/02/2026. (In the previous Form G published on 22/12/2025, the date was inadvertently mentioned as 22/01/2026 instead of 06/02/2026. So, the extension of issuance of IM, EM and RFRP will be 22/02/2026 i.e., 15 days extended from 06/02/2026.)
15.	Last date for submission of resolution plans	23/03/2026 (In the previous Form G published on 22/12/2025, the date was inadvertently mentioned as 21/02/2026 instead of 08/03/2026. So, the last date for submission of resolution plan will be 23/03/2026 i.e., 15 days extended from 08/03/2026.)
16.	Process email id to submit Expression of Interest	cirp.ozonehomes@gmail.com
17.	Details of the corporate debtor's registration status as MSME	No details available



[Handwritten signature]

Ashok Mittal
IBBI REG. NO.: IBBI/PA-001/IP-P-02549/2021-2022/13889
S-138, B Wing, Express Zone Mall, Western Express Highway
Goregaon East, Mumbai Suburban, Maharashtra, 400063
FOR OZONE HOMES PRIVATE LIMITED
AFA valid till 31/12/2026

Date: 07-01-2026
Place: Chennai